

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**JUNIOR CIVIL JUDGES - Transfers and Postings of Junior Civil Judges -
ORDERS - ISSUED.**

ROC.NO.1938/2017-B.SPL.

NOTIFICATION NO.471-B.SPL.

DATED:02.03.2017.

READ:

The High Court is pleased to order the following Transfers and Postings of Junior Civil Judges.

The Junior Civil Judges mentioned in Column Number 2 are posted to the stations mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective posts and also the posts which his/her predecessor was holding full additional charge, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1	Smt. S.Venkata Kavitha, Addl. Junior Civil Judge, Piler, Chittoor District.	III Addl. Junior Civil Judge, Nellore, VICE Sri T.Kesava, transferred.	Prl. Junior Civil Judge, Piler.	Sri T.Kesava, III Addl. Junior Civil Judge, Nellore.
2	On relief, Sri T.Kesava, III Addl. Junior Civil Judge, Nellore.	Prl. Junior Civil Judge, Nellore (post kept vacant)	--	I Addl. Junior Civil Judge, Nellore.
3.	Sri D.Veera Nageswar Rao, Prl. Junior Civil Judge, Kodad,	VI Addl. Junior Civil Judge, Warangal, VICE Sri R.Raghunatha Reddy, transferred.	Prl. Junior Civil Judge, Suryapet.	Sri R.Raghunatha Reddy, VI Addl. District and Sessions Judge, Warangal.
4.	On relief, Sri R.Raghunatha Reddy, VI Addl. Junior Civil Judge, Warangal.	Prl. Junior Civil Judge, Warangal (post kept vacant)	--	I Addl. Junior Civil Judge, Warangal.

5.	Sri J.Srinivasa Rao, Junior Civil Judge, Huzurnagar, Nalgonda District	Prl. Junior Civil Judge, Yellandu, Khammam District.	I Addl. Junior Civil Judge, Miryalguda	II Addl. Junior Civil Judge, Kothagudem.
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- NOTE:**
1. The above officers shall get themselves relieved from their present posts on or before 08.03.2017 and join in their new posts on or before 15.03.2017 without fail.
 2. All the officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
 3. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, the concerned Prl. District and Sessions Judge, shall make alternative arrangements, intimating the same to the High Court.
 4. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
 5. The Order placed in the High Court's Website <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL 2/3

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrars, High Court of Judicature at Hyderabad
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.

10. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Chittoor, Khamamm, Nalgonda, Nellore and Warangal.
11. **THE I ADDL. DISTRICT AND SESSIONS JUDGES**
Chittoor, Khamamm, Nalgonda, Nellore and Warangal.
12. The Pay and Accounts Officer, Government of Telangana. Hyderabad.
13. **THE DISTRICT TREASURY OFFICERS:**
Chittoor, Khamamm, Nalgonda, Nellore and Warangal.
14. **THE SUB TREASURY OFFICERS:**
Piler (Chittoor District), Kodad, Huzurnagar (Nalgonda District), Yellandu (Khammam District)
15. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Judicature, Hyderabad

